

LOK ADALAT

24th Day of September, 2022

BENCH - I

COURT ROOM NO. – 8

**The Hon'ble Justice Bibhas Ranjan De ,
Mr. Siddhartha Lahiri , Learned Advocate**

LOT-A

Sl.No	Case Number	Cause Title	Name of the Advocate
1.	WPA 18849/2019	Somanjana Mukherjee Vs. Dinabandhu Mahavidyalaya & Ors.	Suryaneel Das
2.	WPA 20880/2022	Nandita Chowdhury Vs. State of West Bengal & Ors.	Avijit Chakraborty
3.	WPA 17165/2022	Sekhar Chatterjee Vs. State of West Bengal & Ors.	Sabita Khutia (Bhunya)
4.	WPA 17167/2022	Sambhunath Bhattacharjee Vs. State of West Bengal & Ors.	Sabita Khutia (Bhunya)
5.	MAT 1263/2022	State of West Bengal & Ors. Vs. Dr. Bimal Kumar Goswami & Ors.	Amitava Chaudhuri
6.	WPA 2145/2022	Ghanashyam Roy Vs. State of West Bengal & Ors.	Circuit Bench Matter
7.	WPA 8570/2022	Ashok Kumar Tikardar Vs. State of West Bengal & Ors.	Pankaj Halder
8.	WPA 25976/2018	Shila Kabiraj & Anr. Vs. State of West Bengal & Ors.	Pinki Halder
9.	WPA 14398/2019	Minakshi Sinha (Ray) Vs. State of West Bengal & Ors.	Tapas Kumar Dey
10.	WPA 8347/2021	Bishnupriya Das Vs. State of West Bengal & Ors.	Samrat Dey Paul
11.	WPA 3173/2022	Tarak Nath Chanda Vs. State of West Bengal & Ors.	Dipayan Kundu
12.	WPA 22898/2017	Mati Lal Mazumdar Vs. State of West Bengal & Ors.	Rima Halder
13.	WPA 10140/2021	Jagabandhu Rajak Vs. State of West Bengal & Ors.	Arunesh Pathak
14.	WPA 11428/2019	Manjur Ahmed Sanfui Vs. State of West Bengal & Ors.	Horonmay Paik
15.	WPA 8172/2022	Tarapada Mahato Vs. State of West Bengal & Ors.	Satyaranjan Kundu
16.	WPA 8292/2022	Pankaj Kr. Maiti Vs. State of West Bengal & Ors.	Sudip Sarkar
17.	WPA 8286/2022	Sitanath Bhunia Vs. State of West Bengal & Ors.	Sudip Sarkar
18.	WPA 8289/2022	Ajoy Kr. Barman Vs. State of West Bengal & Ors.	Sudip Sarkar
19.	WPA 7766/2022	Dhaneswar Malik Vs. State of West Bengal & Ors.	Arun Khutia
20.	WPA 7254/2022	Asit Kumar Hazra Vs. State of West Bengal & Ors.	Arun Khutia
21.	WPA 7251/2022	Bimal Kumar Mondal Vs. State of West Bengal & Ors.	Arun Khutia
22.	WPA 7248/2022	Arup Kumar Mitra Vs. State of West Bengal & Ors.	Arun Khutia
23.	WPA 7246/2022	Indira Hati Vs. State of West Bengal & Ors.	Arun Khutia
24.	WPA 15516/2021	Shyam Prasad Mondal Vs. State of West Bengal & Ors.	Sariful Islam Mallick
25.	WPA 8343/2022	Benoy Kumar Sarkar Vs. State of West Bengal & Ors.	Arpita Saha
26.	FMAT 1296/2009	National Insurance Co. Ltd. Vs. Krishna @ Krishna Pada Chowdhury & Ors.	Parimal Kumar Pahari
27.	FMA 98/2007	National Insurance Co. Ltd. Vs. Surinder Singh Chimney	Parimal Kumar Pahari
28.	FMA 1724/2015	National Insurance Co. Ltd. Vs. Asha Rani Kuilya & Ors.	Afroze Alam
29.	FMAT 803/2018	National Insurance Co. Ltd. Vs. Mithu Bhowmick & Ors.	Parimal Kumar Pahari
30.	FMAT 1497/2011	Runa Pandit & Ors. Vs. National Insurance Co. Ltd.	Krishanu Banik
31.	FMA 1446/2014	Purnima Roy & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
32.	FMAT 621/2011	Palwindra Singh @ Palbinder Singh & Anr. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
33.	FMAT 395/2015	Sheela Kuiti & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
34.	FMA 350/2004	Binapani Mondal & Anr. Vs. National Insurance Co. Ltd.	Krishanu Banik
35.	FMA 2216/2016	Amal Kumar Roy @ Amal Kr. Roy & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
36.	FMAT(MV)37/2022	National Insurance Co. Ltd. Vs. Puja Prasad & Ors.	Rajesh Singh
37.	FMAT 1060/2013	National Insurance Co. Ltd. Vs. Manju Mondal & Ors.	M P Chakraborty
38.	FMA 2949/2016	National Insurance Co. Ltd. Vs. Debasis Hazra & Ors.	K K Das
39.	FMAT 789/2021	Rajkumar Ghosh Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
40.	FMA 314/2012	Purabi Deb Sharma & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
41.	FMAT 50/2019	Namita Majumdar & Ors. Vs. United India Ins Co. Ltd. & Anr.	Krishanu Banik
42.	FMAT 1267/2016	Ekchand Mondal @ Eksad Ali Mondal & Anr. Vs. United India Insurance Co. Ltd. & Anr.	Sima Ghosh

43.	FMAT(MV)364/2022	United India Insurance Co. Ltd. Vs. Ganesh Mete & Anr.	Sanjay Pal
44.	FMAT(MV)288/2022	Rakesh Kumar Sahni @ Sahani Vs. United India Insurance Co. Ltd. & Anr.	Poonam Keswani
45.	FMAT(MV)278/2022	Mithu Nag & Ors Vs. United India Insurance Co. Ltd. & Anr.	Muktokesh Das
46.	FMAT 1633/2009	Tapan Kha @ Tapan Das Vs. United India Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
47.	FMAT 200/2012	Anita Das & Ors. Vs. United India Insurance Co. Ltd.	Saswata Bhattacharya
48.	FMA 167/2011	Badani Murmu & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Ors.	Krishanu Banik
49.	FMA 54/2022	Mitali Maji Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Subhankar Mondal
50.	FMA 1792/2014	Bajaj Allianz General Insurance Co. Ltd. Vs. Dhan Mahamad & Ors.	Rajesh Singh
51.	FMAT 923/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Subhas Das @ Subas Das & Anr.	Rajesh Singh
52.	FMAT 351/2019	Bajaj Allianz General Ins. Co. Ltd. Vs. Harisadhan Ghosh & Ors.	Rajesh Singh
53.	FMA 1442/2018	Bajaj Allianz General Insurance Co. Ltd. Vs. Sk. Mujibar Rahaman & Ors.	Rajesh Singh
54.	FMAT 593/2019	Bajaj Allianz General Insurance Co. Ltd. Vs. Rukasana Mondal & Ors.	Rajesh Singh
55.	FMAT 381/2019	Bajaj Allianz General Ins. Co. Ltd. Vs. Subhadra Sardar & Anr.	Rajesh Singh
56.	FMAT 1648/2008	Bajaj Allianz General Insurance Co. Ltd. Vs. Monika Diger & Ors.	Paritosh Sinha
57.	FMAT 1532/2011	Bajaj Allianz General Insurance Co. Ltd. Vs. Kashi Nath Basak	Rajesh Singh
58.	FMAT 1015/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Rubina Mondal & Ors.	Rajesh Singh
59.	FMAT 9/2022	Bhudeshwar Barman & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd.	Krishanu Banik
60.	FMAT(MV)14/2022	Nityarani Adhikari Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Jayanta Kr. Mondal
61.	FMAT(MV)157/2022 FMA 907/2022	Renuka Khamrai & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
62.	FMAT(MV)266/2022	Sujata Banerjee & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
63.	FMA 467/2022	Oriental Insurance Co. Ltd. Vs. Sanjoy Majhi @ Sanjoy Saha & Anr.	Parimal Kumar Pahari
64.	FMAT 367/2021	New India Assurance Co. Ltd. Vs. Pradip Halder & Anr.	Sucharita Paul
65.	FMAT 368/2021	New India Assurance Co. Ltd. Vs. Basudeb Purkait & Anr.	Sucharita Paul
66.	FMAT 370/2021	New India Assurance Co. Ltd. Vs. Habibullah Khan & Anr.	Sucharita Paul
67.	FMAT 371/2021	New India Assurance Co. Ltd. Vs. Samim Hassan Baidya & Anr.	Sucharita Paul
68.	FMA 403/2022	Sambari Hansda Vs. New India Assurance Co. Ltd. & Anr.	Subhankar Mondal
69.	FMA 1078/2021	New India Assurance Co. Ltd. Vs. Amitava Chatterjee & Anr.	Rajdeep Bhattacharyya
70.	FMA 1505/2011	Manjila Molla & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Ali Imam Shah
71.	FMA 613/2006	Namita Majhi & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik
72.	FMAT(MV)416/2022	Thakur Sardar & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Muktokesh Das
73.	FMAT(MV)414/2022	Rekha Paul & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Muktokesh Das
74.	FMAT(MV)390/2022	Sumita Mondal Pal & Ors. Vs. New India Assurance Co. Ltd.	Saidur Rahaman
75.	FMAT(MV)389/2022	Nurnehari Bibi & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
76.	FMAT 956/2018 FMA 651/2021	Sonamani Mardi & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
77.	FMAT 1164/2013	Gour Hari Manna Vs. Dilip Kr. Ghosh & Anr.	Saidur Rahaman
78.	FMA 1176/2013	Jyoti Devi & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
79.	FMA 952/2010 With FMAT 444/2010	New India Assurance Co. Ltd. Vs. Monoj Mondal & Anr. Monoj Mondal Vs. New India Assurance Co. Ltd. & Anr.	Rajesh Singh Amit Ranjan Roy
80.	FMA 1511/2017	New India Assurance Co. Ltd. Vs. Azim Hafiz & Anr.	Sanjoy Paul
81.	FMA 3098/2013	New India Assurance Co. Ltd. Vs. Rama Sarkar & Ors.	K K Das
82.	FMA 530/2012	New India Assurance Co. Ltd. Vs. Jasoda Adak & Anr.	Parimal Kr. Pahari
83.	FMA 103/2012	New India Assurance Co. Ltd. Vs. Hasina Bibi & Ors.	Gopa Das Mukherjee
84.	FMA 685/2021	Prasanta Sinha Vs. Reliance General Insurance Co. Ltd.	Subhankar Mondal
85.	FMA 814/2021	Mali Sarkar & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.	Muktokesh Das
86.	FMAT 1260/2014 FMA 360/2022	Sk. Sarifuddin & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.	Saidur Rahaman
87.	FMA 1601/2013	Rajib Ghosh Vs. Reliance General Insurance Co. Ltd. & Anr.	Saidur Rahaman

88.	FMAT 669/2014	Hanuman Kumar Singh & Anr. Vs. Reliance General Insurance Co. Ltd. & Anr.	Saidur Rahaman
89.	FMAT 536/2016	Vijay Raj Prasad Vs. Reliance General Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
90.	FMAT 428/2016	Krishna Saha & Ors. Vs. Reliance general Insurance Co. Ltd. & Ors.	Amit Ranjan Roy
91.	FMAT 949/2015	Soma Sen & Ors. Vs. Iffco Tokio General Insurance Co. Ltd.	Amit Ranjan Roy
92.	FMAT(MV)180/2022	Rashia Khatun Bibi & Ors. Vs. HDFC ERGO General Insurance Co. Ltd. & Anr.	Muktokesh Das
93.	FMAT(MV)245/2022	Sanjura Khatun Bibi & Ors. Vs. HDFC ERGO General Insurance Co. Ltd. & Anr.	Muktokesh Das

LOT-B

Sl.No	Case Number	Cause Title	Name of the Advocate
94.	FMAT 1370/2014	National Insurance Co. Ltd. Vs. Karuna Gumatya & Ors.	Saibalendu Bhowmick
95.	FMA 791/2007	National Ins. Co. Ltd. Vs. Arati Samanta	Afroze Alam
96.	FMA 414/2022	Pratima Bhunia (Jana) & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
97.	FMAT 1062/2013	Reba Chatterjee & Ors. Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
98.	FMA 653/2016	Sangita Devi & Ors. Vs. National Insurance Co. Ltd. & Anr.	Amit Ranjan Roy
99.	FMA 621/2019	National Insurance Co. Ltd. Vs. Sabina Khatun & Ors.	Parimal Kr. Pahari
100.	FMA 4456/2016	National Insurance Co. Ltd. Vs. Md. Hasimuddin & Ors.	Afroz Alam
101.	FMAT 1586/2012	Basanti Dutta Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
102.	FMA 3612/2016	National Insurance Co. Ltd. Vs. Md. Lutfar Rahaman Co. Ltd. & Ors.	Sucharita Paul
103.	FMA 7/2014	Nakul Adi & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
104.	FMA 1240/2008	Sanjoy Saha Vs. United India Ins. Co. Ltd.	Krishanu Banik
105.	FMAT 100/2016	Aaidun Bibi & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Krishanu Banik
106.	FMA 1725/2018	Bajaj Allianz General Insurance Co. Ltd. Vs. Kalpana Pradhan & Ors.	Rajesh Singh
107.	FMA 723/2010	Arati Bagdi & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
108.	FMA 2967/2002	Golok Bagroi & Ors. Vs. Oriental Insurance Co. Ltd.	Krishanu Banik
109.	FMA 4666/2015	New India Assurance Co. Ltd. Vs. Shilpi Chakraborty & Ors.	Parimal Kr. Pahari
110.	FMAT 1512/2008	Badli Bibi & Ors. Vs. New India Assurance Co. Ltd.	Amit Ranjan Roy
111.	FMAT 550/2013	Mitali Ghosh & Ors. Vs. New India Assurance Co. Ltd.	Amit Ranjan Roy
112.	FMA 337/2011	New India Assurance Co. Ltd. Vs. Deep Jhara Devi & Ors.	Saibalendu Bhowmick
113.	FMAT 347/2014	Karuna @ Karuna Bouri @ Bauri & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Amit Ranjan Roy
114.	FMAT 553/2008	Serum Nisha & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Jayanta Mondal
115.	FMA 912/2022	Rebati Sasmal & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.	Amit Ranjan Roy

Supplementary list

Sl.No	Case Number	Cause Title	Name of the Advocate
1.	MAT 1588 of 2022	State of West Bengal & Ors. Vs. Nandalal Chowdhury	Amitava Chowdhury